

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1638
TO BE ANSWERED ON 10.03.2017

**COMMITTEE ON SERVICE CONDITIONS AND HONORARIUM OF
AWW/HELPERS**

1638 SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has constituted any Committee on amendment to the service conditions and honorarium of the Anganwadi workers/helpers;
- (b) if so, the details thereof;
- (c) whether the said committee has submitted its report;
- (d) if so, the details thereof indicating the recommendations made by it; and
- (e) the follow-up action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) No, Madam. The Government has not constituted any Committee on amendment to the service conditions and honorarium of the Anganwadi workers/helpers.
- (b) to (e) Does not arise in view of (a) above.